

Before the National Green Tribunal,
(Principal Bench) New Delhi
Original Application No. 654/2022

IN THE MATTER OF:

Priyadarshini Colony D, Residence Welfare Society

Applicants

Versus

State of U.P. & Ors.

Respondents

Compliance Report in light of order dated 28.08.2023 passed by Hon'ble NGT
in lieu of affidavit submitted by LMC before NGT on 01.09.2023

1.1 In light of *Rule 15(a) of SWM Rule 2016* Wherein Solid Waste Management (SWM) Action Plans prepared by LMC has been approved by the State Government.

1.2 Further as per *Rule 22, Sr. no. 1-8 of SWM Rule 2016*, identification and procurement of sites for setting up solid waste processing and sanitary landfill facilities are as follows:

- a) That on 01.09.2023, 01 Site admeasuring 10 acres has been identified at Nadarganj, Amausi forsetting up a Bio-CNG plant for processing of segregated wet waste wherein the target is to be achieved by 30.11.2023.

ACTION TAKEN:-LMC has initiated work at the designated land site. The construction of the boundary wall has been completed. Approach Road and shifting of electricity line passing through the site is under process.

150 TPD compressed biogas plant tender finalized with JBM Company. Identified land near KanhaUpvan, Amausi Village, using cow dung and agricultural waste, is a crucial step waste management. (Annex I)

- b) The current status on 01.09.2023 for identification and procurement of two sites for setting up processing and sanitary landfill facilities, the target has been achieved. LMC have on operational site of area 39.5 acre at village Shivri and have identified and procured another patch of land of area 55 acre in Shivri just 500 m away from operational site. Both lands can accommodate a processing plant of 2000 MT/Day capacity and sanitary landfill sufficient for disposal of post processing residual inert material for next 15 years.

ACTION TAKEN:-LMC has initiated a short-term tender to dispose of 2000MT/day, inviting bids for this target. Presently, Firm HORIZON is processing 1250MT/day,



gradually increasing to meet the 2000MT/day requirement. Additionally, a long-term tender is in progress. ONGC has expressed interest in collaborating with LMC for a Biomethanation plant. A meeting was held with the chairmanship of the Principal Secretary, leading to a revision of the RFP (Request for Proposal) for Biomethanation, Waste to Energy, and Compost Plants on a PPP (Public-Private Partnership) model. A retender will be invited shortly. (Annex II-1)

For the management of legacy waste, the short-term tender is being managed by Greenus Energy and Solutions Private Limited. The company has efficiently processed 86,272 metric tons (MT) of legacy waste. (Annex II-2). For disposal of total legacy waste in 16 month Tender is in final stage.

- c) The target of setting up 25 land for Material recovery facility (MRF) cum Portable Compactor Transfer Station as on 01.09.2023 in first phase has been achieved (i.e 40%) with respect to 10 MRF cum Portable compactor transfer station whereas in subsequent phase the rest i.e 15 MRF cum portable compactor transfer station (i.e left 60%) is to be achieved by 30.06.2024.

ACTION TAKEN:-LMC has completed the construction of 9 Material Recovery Facility (MRF). After identification of land for the construction of a single large-size MRF, the work has under progress on this project. (Annex III)

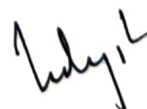
- d) In furtherance to the aforesaid the target for setting up two land for MRF Cum Transfer station to 100% capacity is to be achieved by 30.06.2024, wherein one land for MRF cum Transfer station (i.e 50%) is to be achieved 30.11.2023.

ACTION TAKEN:-After an order from the NGT (National Green Tribunal), LMC resolved the land litigation and initiated construction at an alternate selected site. The construction of one Transfer Station has begun in Kesari Khera, Alambagh, located under Zone-5. (Annex IV)

- e) Further the target for setting up 04 land for material recovery facility cum portable compactor transfer station (PCTS)/ Fixed Compactor Transfer Station (FCTS) 200% capacity is to be achieved by 30.06.2024, wherein land for Material Recovery Facility cum PCTS/FCTS (i.e 25%)is to be achieved by 30.11.2023.

ACTION TAKEN:-The construction of 02 MRF cum FCTS/PCTS is underway. Tenders have been finalized, and land sites have been selected. Work is in progress for the remaining 02 MRF cum FCTS, where the land has been chosen, and the tender process is completed. The construction of 01No. FCTS is in progress with full swing. For the remaining 01 MRF cum FCTS/PCTS, the LMC is in the process of finalizing the land site, and the work is scheduled to be completed within the given timeline. (Annex V)

- f) The target for setting up 1500 No. Pits Setting up of Aerobic Composting pits in parks (Rule 22 at Sr.no. 7-8) whereas 1050 No. achieved as on 01.09.2023(i.e 70 % coverage).



ACTION TAKEN:- Against this target, 1198 No. compost pits have been constructed for effective wet & horticulture waste management in parks. The utilization of mulching techniques further enhances waste management practices within these park areas. (Annex VI)

- g) For Promotion of co-marketing of compost with chemical fertilizers (Rule 7 of SWM Rule 2016).

ACTION TAKEN:-A letter has been sent to the district agriculture department to promote the use of compost within the district. Currently LMC sell the produced compost to Indian Agro Organics. (Annex VII)

- 1.3 Further as per Rule 15, of SWM Rule 2016, enforcing waste generator to practice segregation of waste at source are as follows:

- a) The target for setting up 762604 Household (i.e 100% coverage) is to be achieved by 30.09.2024 whereas 381000 HH (i.e 50% coverage) achieved as on 01.09.2023(i.e 15% coverage)

ACTION TAKEN:-Against this target, The Lucknow Municipal Corporation (LMC) successfully achieved its target within the allocated timeframe, encompassing a total of 463,500 households. Out of these, 107000 houses have been provided segregated waste. (Annex VIII).LMC have tendering the entire scope of C&T waste as MSW Rule 2016. Entire city is taken in 03 packages, tender is in final stage. scope of work and RFP included as Annex-VIII-2

- b) The Aforesaid target of segregated collection of wet waste from vegetable, fruit, flower,meat , poultry and fish market and setting up 08 decentralised compost plant is to be achieved by 30.09.2024 by LMC has started and by 30.11.2023 LMC will start one such decentralised composting center.

ACTION TAKEN:- As part of an ongoing waste collection strategy covering diverse markets, a comprehensive waste management program has been implemented. Within Zone-4, near RR Office Plant at the Paper Mill is presently operational, capable of handling 6 Tons Per Day (1 Metric Ton per day for wet waste converted to compost through pits and 5 Metric Tons per day plant(blackhole) for mixed waste). AYS Green Clean India PVT Limited has installed a 3000-square-foot Blackhole Plant utilizing plasma technology, efficiently managing the disposal of mixed waste (Annex IX).

- c) Enforcing waste generators to pay user fee for solid waste management (Rule 4 (3) &15 (f) of SWM Rule 2016) The target for setting up 762604 units (Rs 4.60 Crore) is to be achieved by 30.09.2024 whereas 267000 units achieved as on 01.09.2023 (i.e. 35%).

ACTION TAKEN:- Against this, after the termination of M/S Eco Green Energy's door-to-door collection services, the collection of user charges stopped due to the company's ownership of the necessary software. Lucknow Municipal Corporation (LMC) has now contracted with EIROMEN agency for the provision, operation, and maintenance of



hardware and software required for user charge collection in both residential and commercial properties. Efforts to collect outstanding amounts for July, August, September, and October 2023 have begun, demand for last four month have sent to all commercial and residential areas. (Annex X)

- d) The target for setting up 10463 no. Integration of Rag Pickers/Waste collectors/ Kabadis /Volunteers/CBOs/NGOs (Rule15(c) of SWM Rule 2016) is to be achieved by 30.09.2024 whereas 2100 no. achieved as on 01.09.2023 (i.e. 20%). The target for setting up 50 Nos. Integration and Incentives to informal waste recycling sector for recycling initiatives. (Rule 15 (u) of SWM Rule 2016) is to be achieved by 30.09.2024 whereas 20 no. achieved as on 01.09.2023.

ACTION TAKEN:- Against this target, 426 No. new Rag Pickers/Kabadis have been identified zone-wise, aligning with the established target. Within the LMC area, 109 RRR permanent and temporary centers have been set up to accommodate Rag Pickers/Waste Collectors/Kabadis. till date 53 Individuals are being integrated into these centers across LMC areas. (Annex XI)

- e) The target for setting up 220 Nos. Facilitating formation of Self- Help Groups, provide identity cards and thereafter encourage integration in solid waste management including door to door collection of waste; (Rule 15 (d) of SWM Rule 2016) is to be achieved by 30.09.2024 whereas 132 no. achieved as on 01.09.2023 (i.e. 60%).

ACTION TAKEN:- A notable development is the proactive engagement of Kalawati Chhata Istariya Samiti, lead by Sangeeta Pal. In a letter addressed to LMC, she communicated the enthusiasm of 800 women within her samiti to collaborate with LMC for waste collection and segregation. This promising collaboration not only aligns with the ongoing efforts but also signifies a community-driven approach towards achieving our waste management goals. Together, we aim to create a cleaner and more sustainable environment through these collective endeavors. (Annex XII)

- f) That as per Rule 04 (6) of SWM Rule 2016 for enforcing Street Vendor to keep suitable containers for storage of waste generated during the course of an individual's activity and shall deposit such waste at waste storage depot or container or vehicle as notified by the local body, the target for enforcing the a foresid target of 21000 containers for storage of waste generated during the course of individual activities is to be achieved 30.12.2024 wheras 3500 container for storage of waste generated duing the course of an individual activity (i.e 17%) has been achieved as on 01.09.2023 whereas 5250 container for storage of waste generated during the course of individual activity is to be achieved by 30.11.2023(i.e 25%).

ACTION TAKEN:- Against this target, Total 5504 No. dustbins have been installed by LMC and Street Vendor. (Annex XIII)

- g) That as per Rule Phase out the use of chemical fertilizer and use compost in all parks, gardens maintained by the local body and wherever possible in other places under its jurisdiction (Rule 15 (u) of SWM Rule 2016).



ACTION TAKEN:- As per the target, most of the parks within LMC limits are utilizing the on-site generated compost. The surplus is being sold both in local markets and to the Indo Agro Organic Company. (Annex XIV)

- i) That as per Rule 8000No. Educate workers including contract workers and supervisors for door-to-door collection of segregated waste and transporting the unmixed waste; (Rule 15 (zc) of SWM Rule 2016) is to be achieved by 30.09.2024 whereas 3200 no. achieved as on 01.09.2023 (i.e. 40%).

ACTION TAKEN:- In alignment with our waste management goals, Lucknow Municipal Corporation (LMC) has made substantial progress. Over 2000 workers have undergone training facilitated by HMS (HUMAN MATRIX ,An NGO engaged for IEC programs) , enhancing their skills for efficient waste collection and segregation tasks. This training initiative underscores our commitment to equipping our workforce with the knowledge and expertise necessary to meet and exceed our waste management targets. Through such strategic collaborations, we aim to elevate the standards of waste management in Lucknow and create a more sustainable and cleaner environment for all residents. (Annex XV)

- j) That as per Rule 762604 HH (For 100% coverage) Create public awareness through IEC campaign and educate the waste generators to practice home composting, vermi-composting, bio-gas generation or community level composting; (Rule 15 (zg(v)) of SWM Rule 2016) is to be achieved by 30.09.2024 whereas 3200 no. achieved as on 01.09.2023 (i.e. 40%).

ACTION TAKEN:- Against our initial target, more than 1 lakh individuals have been successfully educated and trained by workers from the Swachh Bharat Mission (SBM) and employees of HMS. This extensive training program specifically focuses on waste collection, segregation, and composting activities. (Annex XV)

- k) **Rule 15(l) os SWM rule 2016** - Establish waste deposition centers for domestic hazardous waste. (one center is setup for the area of 20 sqkm.) the target of 30 no. of waste deposition centers for domestic hazardouswaste is to be achieved by 30.06.2024(i.e 100%) wherein 08 deposition center for domestic hazardous waste (i.e 27%) is to be achieved by 23.11.2023.

ACTION TAKEN:- Establishing 09 domestic hazardous waste collection points near Material Recovery Facility (MRF) centers by providing separate 1100 lt dedicated bin for the site disposal. one incenirater is proposed install after proper electric connection & finalising the agency. This step significantly enhances our capacity for responsible waste management, ensuring the safe and effective handling of domestic hazardous waste.

- 1.4 Rule 4 (6) of SWM Rules 2016-** Enforcing Resident welfare and market association, in partnership with the local body to ensure segregation so waste at source by the generators, facilitate collection of segregated waste, handover recyclable material to either the authorised waste picker or authorised recyclers. the bio- degradable waste shall be processed, treated and disposed-off within the premises as for as possible. the residual waste shall be given to the waste collectors or agency as directed by the local body. The



aforesaid target of 350 RWA which are getting their garbage segregated with the help of LMC is to be achieved 30.12.2024 whereas target of 11(i.e. 3%) is to be achieved 01.09.2023 and target of 20 (i.e 6%) is to be achieved by 30.11.2023.

ACTION TAKEN:- LMC have conducted zone-wise meetings with Resident Welfare Associations (RWAs) and Bulk waste generators (BWGs) to promote waste segregation and composting. The outcome of these meetings is that, with over 20 initiatives currently in progress. Notably, **Ward No 70**. The total no of households are 5933 and the No. of Commercial Establishments are 453 and ward has several Institutional Establishment. There is one Bulk Waste Generator in the ward. The total waste generated(Household) by the ward is around 10 Metric Tonne per day. The Ward is developed as “Zero waste Ward” in which all the waste generated from the ward is Segregated, Collected, processed and disposed within the ward with the help of BlackHole Machine and composting method. **Police Line** Lucknow is known for its greenery and tree-lined streets, which provide a peaceful and serene environment for its residents. The Police line has around 950 households and number of commercial establishment. Around 2.0 Metric tonne waste is generated per day in the Reserve Police line. A pilot project is established by **Shree Nivashan** based on **Solid Liquid Resource Management (SLRM)** management method to create police line as **zero waste Area**. In this waste is segregated at source and Organic Waste is used as garden composting and dry segregated waste is sell out to recycler and garden waste used in mulching. **Virat Khand**, Lucknow, recognized as a Zero Waste colony, comprises approximately 1600 households and 2 parks. The solid waste generated by these households undergoes source segregation. Organic waste is processed into compost within designated pits located in these parks. The resultant compost is utilized for park maintenance, horticulture, gardening, and other eco-friendly initiatives, contributing to a greener and more sustainable environment within the colony. **Parshu Nath Planet**, located in Vibhuti Khand within the jurisdiction of Lucknow Municipal Corporation, involves 288 households responsibly managing their organic waste through composting. To facilitate this, the Municipal Corporation has established 7 composting pits which are utilized on a rotational basis. The compost produced is utilized by the Resident Welfare Association (RWA) for various purposes including gardening and maintaining parks. This decentralized approach serves as an effective method for Municipal Solid Waste management. (Annex XVI)

2. Compliance of Construction & Demolition Waste Management (C&D WM) Rules, 2016

Out of total 267 MT/Day C& D waste generation, Lucknow Municipal Corporation have implemented 100 MT/Day capacity C&D waste processing facility. The target date set to establish and commission additional 200 MT capacity plant in 31.08.2024. So far add drops 40 MT is being transported separately to processing site and the timeline. Set to achieve 100% Collection transportation, and processing of C&D Waste is 31.10.2024. LMC have identified 08 sites so far setting up C&D, waste Collection centers and fixed a target to increase the quality of such collection centers to 16 by 31.10.2024. By 30.11.2023, LMC will identify two more such site.



ACTION TAKEN:- Against this target, Construction and Demolition (C&D) Waste generated in LMC's jurisdiction, a 100 TPD process plant was established in 2021, operated by Jagrati Infratech. Presently, the city generates approximately 250 to 300 TPD of C&D Waste. In response to the increased waste, a tender has been invited for the development/revamping of the existing processing plant on a PPP model. M/s Garg & Co and Rise Eleven Readymix Product Pvt. Ltd., selected based on the lowest quoted Tipping Fee, are set to commence work shortly following the execution of the agreement. Additionally, the construction of 08 collection centers has been sanctioned by the committee, in 05 places work is in progress. (Annex XVII)

3. Compliance of Plastic Waste Management (PWM) Rules, 2016

- 3.1 Local bodies shall encourage the use of plastic waste (preferably the plastic waste which cannot be further recycled) for road construction as per Indian Road Congress guidelines or energy recovery or waste to oil etc. **Plastic waste management rule 2016 5(b).** Lucknow Municipal Corporation within 3 months will ensure to use about 5% of generated non-recyclable plastic waste (2 to 3% part replacement with bitumen) in road construction.

ACTION TAKEN:- Against this target Non-recyclable plastic waste 3% part replacement with bitumen in road construction with non-recyclable plastic waste, a detailed list has been provided in Annex XVIII.

- 3.2 The local body for setting up of system for plastic waste management shall seek assistance of producers. **Plastic waste management rule 2016 6(3).**

Lucknow Municipal corporation within 3 months will ensure its registration as recycler and will ensure assistance of producers under EPR framework. In this regard two meetings are already held with Brand owner and Co-processors.

ACTION TAKEN:- The achievement of the target is currently pending as the State ID has not been generated. Once the State ID is issued, the city ID will be generated accordingly. In pursuit of sustainable waste management, a pivotal consultation was held on September 05, 2023, and October 16, 2023, at the Directorate of Environment, Lucknow, Uttar Pradesh. The focus was on establishing Extended Producer Responsibility (EPR) based business models for the co-processing of non-recyclable plastic waste in Lucknow. Chaired by Shri Ashish Tiwari, Secretary, Department of Environment, Forest & Climate Change, Govt. of Uttar Pradesh, and co-chaired by Lucknow Municipal Corporation, the consultation engaged brand owners and co-processors to shape effective strategies for managing plastic waste responsibly. The event marked a significant step toward building collaborative solutions for a cleaner and more sustainable environment. (Annex XIX)

- 3.3 Every retailer or street vendors selling or providing commodities in, plastic carry bags or multilayered packaging or plastic sheets or like or covers made of plastic sheets which are not manufactured or labelled or marked in accordance with these rules shall be liable to pay such fines as specified under the bye-laws of the local bodies. Plastic waste management rule 2016 14(2)

Lucknow Municipal Corporation is putting a cumulative average monthly fine of Rs. 55650.00 per month and have targeted to increase the fine upto Rs. 100000.00 Lacs Per Month in next 3 months.

ACTION TAKEN:- In compliance with the Plastic Waste Management Rules of 2016 (Rule 14(2)), Lucknow Municipal Corporation has intensified its inspections targeting

retailers and street vendors using non-compliant plastic carry bags, multilayered packaging, or similar items lacking proper manufacturing labels or markings. As a result, total penalties Rs. 1,530,200 .00 have been imposed for the seizure of such non-compliant plastic materials. (Annex XX)

4. Compliance of Bio-Medical Waste Management (BWM) Rules, 2016

- 4.1 Provide or allocate suitable land for development of common bio-medical waste treatment facilities (*Para 7 of Schedule 3 of BWM Rule 2016*).

ACTION TAKEN:- Lucknow Municipal corporation have provided the land admeasuring 1.25 Acres for establishing the Bio-medical waste processing plant at Village-Bindova, Mohanlal Ganj by M/S SMS water grace Medi waste management pvt.ltd. Plant is operational and receiving waste from 1263 HCF(9751 beds) and treating 3600 Kg/day (100% of collected waste). Through 16 Vehicle LMC collect all Municipal Solid waste from all HCFs in segregated form and dispose off accordingly. (Annex XXI)

- 4.2 Facilitating construction, operation & maintenance of Carcass disposal facility. Lucknow Municipal corporation is operating Carcass plant in 4 Acres of land at Shivari in scientific way and also going to install within 6 months a new incineration plant for incineration of dead stray animals in scientific way.

ACTION TAKEN:- At, present proposal for its construction has been approved by the committee. The corporation aims to enhance its carcass disposal capabilities, ensuring a scientific and environmentally responsible approach to the management of deceased stray animals in Lucknow. Work on the project is set to commence soon, demonstrating the commitment to improving infrastructure for the benefit of the community.

5. Compliance of E-Waste Management (E-waste) Rules, 2016

- 5.1 Urban Local Bodies shall ensure that e- waste pertaining to orphan products is collected and channelised to authorised dismantler or recycler (*Rule 24 E- Waste Management Rule 2016*).

ACTION TAKEN:- Lucknow Municipal Corporation have engaged a private partner for collection, transportation and processing of E-waste. Karo Sambhav Private Limited has played a vital role by establishing a collection center in Lucknow. This center serves as a hub for gathering e-waste from various zones, ensuring a systematic and responsible approach to the disposal of electronic waste. Additionally, the process is further streamlined as the tender for e-waste collection and disposal is currently under process. (Annex XXII)

July

Table-1: Ensure door to door collection of segregated waste

Activity	Current Status as on 01.09.2023	Target	Target set by 30.11.2023	Current status 30.11.2023
Door-to-Door collection of segregated solid waste (Rule 15 (b) of SWM Rule 2016)	381000 HH	762604 HH/User	460000 HH/User (60%)	The Lucknow Municipal Corporation (LMC) successfully achieved its target within the allocated timeframe, encompassing a total of 463,500 households. Out of these, 107000 houses have been provided segregated waste.

Collect waste from vegetable, fruit, flower, meat, poultry and fish market on day-to-day basis and promote setting up of decentralised compost plant or bio-methanation plant (Rule 15 (m) of SWM Rule 2016)	NiL	8	1 (12.5%)	ongoing waste collection strategy covering diverse markets, a comprehensive waste management program has been implemented. Within Zone-4, near RR Office Plant at the Paper Mill is presently operational, capable of handling 6 Tons Per Day (1 Metric Ton per day for wet waste converted to compost through pits and 5 Metric Tons per day plant (blackhole) for mixed waste). AYS Green Clean India PVT Limited has installed a 3000-square-foot Blackhole Plant utilizing plasma technology, efficiently managing the disposal of mixed waste
Enforcing waste generators to pay userfee for solid waste management. (Rule 4 (3) & 15 (f) of SWM Rule 2016)	18000 0 units (Rs 1.10 Crore)	762604 units (Rs 4.60 Crore)	267000 units (35%)	After the termination of Eco Green Energy Pvt Ltd. (Lucknow) door-to-door collection services, user charge collection ceased due to the company's ownership of the necessary software. In response, the Lucknow Municipal Corporation (LMC) has entered into a contract with M/S EIROMEN agency for the provision, operation, and maintenance of both hardware and software required for user charge collection in both residential and commercial properties. The process of collecting outstanding amounts for July, August, September, and October 2023 has commenced, resulting in the successful collection of Rs 7,604,344 against 2,195 units.
Integration of Rag Pickers/Waste collectors/ Kabadis /Volunteers/ CBOs/NGOs (Rule 15(c) of SWM Rule 2016)	1050 no.	10463 no.	20% (2100 no.)	426 No. new rag pickers, waste collectors, and kabadiwalas have been identified and provided with training to enhance their efficiency and effectiveness in waste management practices. This initiative signifies a proactive approach to empower and improve the capabilities of these individuals, ultimately contributing to more organized and efficient waste collection, segregation, and management within the municipal area.
Facilitating formation of Self- Help Groups, provide identity cards and thereafter encourage integration in solid waste management including door to door collection of waste; (Rule 15 (d) of SWM Rule 2016)	110 Nos	220 Nos	132 Nos (60%)	32 No. New groups are starting the working with LMC for Door to Door collection & awareness.

2. Setting up of Material Recovery Facilities or secondary storage facilities and transfer facility (Rule 15 (h) and Rule 22 at Sr.no. 7-8 of SWM Rule 2016)

Activity	Current Status as on 01.09.2023	Target	Target to be achieved by 30.11.2023	Current status 30.11.2023
Setting up of Material Recovery Facilities Cum PCTS (Rule 15 (h) and Rule 22 at Sr.no.7-8 of SWM Rule 2016)	8 Nos	25 Nos	10 (40 %)	The construction of 9 Material Recovery Facilities (MRFs) has been completed, and the operational Vrindavan MRF is managed by LMC. Notably, a large size/capacity MRF is currently under construction near the RR Office Plant, signifying a commitment to expanding waste recovery infrastructure.
Setting up of Material Recovery Facilities Cum TS (Rule 22 at Sr.no.7-8 of SWM Rule 2016)	0 Nos	2 Nos	1 (50 %)	Specifically, work on 01 No. Transfer Station has started in Kesari Khera, Alambagh, under Zone-5. TPS Infrastructure Limited is managing this project. Key progress includes completing excavation and boring work at the TS site, laying the groundwork for construction, and successfully executing concrete work (PCC), a significant phase in structural development.
Setting up of Material Recovery Facilities Cum FCTS (Rule 22 at Sr.no. 7-8 of SWM Rule 2016)	0 Nos	4 Nos	1 (25 %)	In Zone-3 of Faizulla Ganj, Ghaila substantial progress has occurred in waste management infrastructure. Lucknow Municipal Corporation (LMC) has reclaimed land previously occupied by local bodies, enabling transformative developments. Construction is in full swing for the Transfer Station (TS) Cum Fixed Compactor Transfer Station (FCTS). The project hit key milestones, finalizing layout design and successfully completing excavation and boring tasks. Currently, Plain Cement Concrete (PCC) work is finished, while column work is ongoing.



1.9 Setting up Solid Waste Processing Facilities (Rule 22 at Sr.no.7-8 of SWM Rule 2016)

Activity	Current Status as on 01.09.2023	Target	Target to be achieved by 30.11.2023	Current status 30.11.2023
Setting up 2000 TPD Processing Plant (1000 TPD for Wet waste and 1000 TPD for dry waste)	664 MT/Day (600 MT at Shivari +64 MT Decentralise)	2000 MT/Day	1250 MT/Day (63%)	Currently engaged in a short-term tender with M/S Horizons Solution Pvt.Ltd. , the focus is on optimizing the processing of 1250 tons per day (TPD) of Fresh waste, with enhanced efficiency. Looking towards a sustainable future, a Request for Proposal (RFP) has been meticulously crafted, outlining plans for Biomethanation plant, waste-to-energy, and compost plant facilities. The impending release of this tender marks a significant stride toward implementing advanced and scientifically grounded waste processing strategies at the selected location.
Setting up of Aerobic Composting pits in parks (Rule 22 at Sr.no. 7-8)	640 (Pits) / 64 MT/day	1500 (Pits) / 150 MT/day	1050 (Pits) (70%)	1198 No. compost pits have been constructed for effective waste management in parks. The utilization of mulching techniques further enhances waste management practices within these park areas.
Setting up 300 TPD Bio- CNG Plant	0	1	0	Initiated construction following the contract awarded to Ever Enviro Company through the Expression of Interest (EOI) process. Establishing a Bio CNG plant involves preparatory tasks like boundary delineation, including fencing and wall construction. Electric line shifting ensures unobstructed setup without compromising existing systems. Constructing access roads is crucial for material and personnel transport.

Setting up of Waste to Energy Facilities (Rule 22 at Sr. no.7-8)	0	1	(0 %)	150 TPD compressed biogas plant tender finalized with JBM Company. Identified land near Kanha Upvan, Amausi Village, using cow dung and agricultural waste, is a crucial step.
Promotion of co- marketing of compost with chemical fertilisers (Rule 7 of SWM Rule 2016)	LMC will ensure to apply and get approval for sale of city compost			A letter seeking approval has been sent to the District Agriculture Department.
Phase out the use of chemical fertilizer and use compost in all parks, gardens maintained by the local body and wherever possible in other places under its jurisdiction. (Rule 15 (u) of SWM Rule 2016)	LMC will ensure to use the compost generated from pit composting (Decentralised Compost units)			Compost preparation has commenced and has been utilized in parks. Excess compost has been sold to M/S Indian Agro Organic company.
Integration and Incentives to informal waste recycling sector for recycling initiatives. (Rule 15 (u) of SWM Rule 2016)	Approximate 50 informal waste recycling centre (Kabariwala) has been identified and LMC will provide training and integrate 20 such recycling centre in next 3 months and balance will be integrated in next 6 months.			109 No. RRR Permanent and Temporary centers have been established in Nagar Niagam areas, and over 53 kabadiwalas have been integrated into these centers.
1.10 Setting up sanitary landfill facilities (SLFs) (Rule 22 at Sr.no.9-10)				
Activity	Current Status as on 01.09.2023	Target	Target to be achieved by 30.11.2023	Current status 30.11.2023
Setting up sanitary landfill facilities (SLFs) (Rule 22 at Sr.no.9-10)	1	2	50%	55 acres of land in Shivari has been acquired by the Lucknow Municipal Corporation, freed from local occupation.
1.11 Bio-remediation of old and abandoned dump sites (Rule 22 and Key Indicator by NGT in OA 606/2018)				
Activity	Current Status as on 01.09.2023	Target	Target to be achieved by 30.11.2023	

Bio-remediation of old and abandoned dump sites (Rule 22 and Key Indicator by NGT in OA 606/2018)	47,959 MT	18.5 Lac MT	150000 (8)%	The current management of legacy waste within the short-term tender operated by Greenus Energy and Solutions Private Limited. resently, the company has effectively processed 86,272 metric tons (MT) of legacy waste. long term tender.
1.12 prepare and submit annual report in Form IV on or before the 30th April of the succeeding year to the Commissioner or Director, Municipal Administration or designated Officer; (Rule 15 (za) of SWM Rule 2016) –				Form was submitted.
1.13 IEC & Citizen grievance redressal; (Rule 15 (zc) of SWM Rule 2016)				
Activity	Current Status as on 01.09.2023	Target	Target to be achieved 30.11.2023	Current status 30.11.2023
Educate workers including contract workers and supervisors for door-to-door collection of segregated waste and transporting the unmixed waste; (Rule 15 (zc) of SWM Rule 2016)	More than 2000 workers trained so far	8000 workers	3200 workers (40%)	More than 2000 workers have training provided by HMS for waste collection and segregation tasks.
Create public awareness through IEC campaign and educate the waste generators to practice home composting, vermi-composting, bio-gas generation or community level composting; (Rule 15 (zg(v)) of SWM Rule 2016)	More than 200000 HH by engaging professional agency	762604 HH (For 100% coverage)	280000 HH (36% coverage)	More than 90,000 individuals have been educated and trained by SBM workers and HMS employees for waste collection, segregation, and composting activities
Citizen Grievance Redressal through Swachh App (Key Indicator by NGT in OA 606/2018)	91 %	100%	99%	The Citizen Grievance Redressal process facilitated by the Swachh Bharat Mission (SBM) app empowers citizens to efficiently address their concerns regarding cleanliness and sanitation. With a success rate of 98%, the app enables prompt resolution of reported issues, ensuring effective and timely actions are taken to uphold cleanliness and hygiene standards in communities.

B. COMPLIANCE OF CONSTRUCTION & DEMOLITION WASTE MANAGEMENT (C&D WM) RULES, 2016

Activity	Current Status as on 01.09.2023	Target	Target to be achieved by 30.11.2023	Current status 30.11.2023
Commissioning and implementation of Processing / Recycling facility. (C&D WM) Rules 13 Schedule-III (3), 2016)	100 TPD	300 TPD	33.33%	For the Scientific disposal of the Construction and Demolition(C&D) Waste generated within the jurisdiction of LMC, a process plant of 100 TPD has been established in 2021 which was operated by the Firm Jagrati Infratech. Presently approx. 250 to 300 TPD C&D Waste is being generated within the city, so in order cope with the increased waste, a tender has been invited for the selection of qualified firm for the development/revamping of the Existing Processing Plant on PPP model. In the invited tender consortium of M/s Garg & co and Rise Eleven Readymix product Pvt.Ltd. has qualified on the basis of lowest quoted Tipping Fee. Work will start shortly, after the execution of the agreement between the parties.
Notification of sites for collection and processing facility. (C&D Waste Rule 6(4& 5),9(2) and 13-C&D WM Rules,2016)	8 Collection centres	16 CC	10 collection centres (62.5%)	Lands for collection centers have been identified across all 8 zones, and the tender process has been successfully finalized.
Get the collected waste transported to appropriate sites for processing and disposal; (Rule 6 (5)- C&D WM Rules, 2016)	Approx 40 MT is being transported separately	267 MT	50 MT/day (20%)	more than 100 metric tons per day C&D waste is collected by LMC vehicle are transported separately to the C&D waste plant.

C. COMPLIANCE OF PLASTIC WASTE MANAGEMENT (PWM) RULES, 2016

Activity	Current status and Targets to be achieved by 30.11.2023	Current status 30.11.2023
Local bodies shall encourage the use of plastic waste (preferably the plastic waste which cannot be further recycled) for road construction as per Indian Road Congress guidelines or energy recovery or waste to oil etc.	Lucknow Municipal corporation within 3 months will ensure to use about 5% of generated non- recyclable plastic waste (2 to 3% part replacement with bitumen) in road construction.	LMC use 9.66 MT non recyclable plastic in 7 major road in different zone

Handwritten signature

Plastic waste management rule 2016 5(b)		
The local body for setting up of system for plastic waste management shall seek assistance of producers. Plastic waste management rule 2016 6(3)	Lucknow Municipal corporation within 3 months will ensure its registration as recycler and will ensure assistance of producers under EPR framework.	The registration remains pending as the State ID hasn't been generated yet. Upon issuance of the State ID, the city ID will be generated accordingly. In this regard two meetings are already held with Brand owner and Co-processors.
Every retailer or street vendors selling or providing commodities in, plastic carry bags or multilayered packaging or plastic sheets or like or covers made of plastic sheets which are not manufactured or labelled or marked in accordance with these rules shall be liable to pay such fines as specified under the bye-laws of the local bodies. Plastic waste management rule 2016 14(2)	Lucknow Municipal corporation is putting a cumulative average monthly fine of Rs. 55650.00 per month and have targeted to increase the fine upto Rs. 100000.00 Lacs Per Month in next 3 months.	In compliance with the Plastic Waste Management Rules of 2016 (Rule 14(2)), Lucknow Municipal Corporation has intensified its inspections targeting retailers and street vendors using non-compliant plastic carry bags, multilayered packaging, or similar items lacking proper manufacturing labels or markings. As a result, penalties totalling Rs. 1,530,200 .00 have been imposed for the seizure of such non-compliant plastic materials

D. COMPLIANCE OF BIO-MEDICAL WASTE MANAGEMENT (BWM) RULES, 2016

The detail of current status and Targets of compliance to Bio-Medical waste Management Rules 2016 are summarised below in Table-9.

Table-9: current status and Targets of compliance to Bio-medical waste Management Rules 2016

Activity	Current status and Targets to be achieved by 30.11.2023	Current status 30.11.2023
Provide or allocate suitable land for development of common bio-medical waste treatment facilities (<i>Para 7 of Schedule 3 of BWM Rule 2016</i>)	Lucknow Municipal corporation have provided the land admeasuring 1.25 Acres for establishing the Bio-medical waste processing plant at Village-Bindova, Mohanlal Ganj. Plant is operational and receiving waste from 1030 HCF (9751 beds) and treating 3600 Kg/day (100% of collected waste). LMC collect all Municipal Solid waste from all HCFs in segregated form and dispose off accordingly.	Plant is operational and receiving waste from 1263 HCF (9751 beds) and treating 967160 Kg (100% of collected waste). Lucknow Municipal corporation have provided the land admeasuring 1.25 Acres for establishing the Bio-medical waste processing plant at Village-Bindova, Mohanlal Ganj by M/S SMS water grace Medi waste management pvt.ltd. Plant is operational and receiving waste from 1263 HCF (9751 beds) and treating 3600 Kg/day (100% of collected waste). Through 16 Vehicle LMC collect all Municipal Solid waste from all HCFs in segregated form and dispose off accordingly
Facilitating construction, operation & maintenance of Carcass disposal facility.	Lucknow Municipal corporation is operating Carcass plant in 4 Acres of land at Shivari in scientific way and also going to install within 6 months a new incineration plant for incineration of dead stray animals in scientific way	At present, the incineration plant for the scientific disposal of deceased stray animals has not been installed.

Handwritten signature

E. COMPLIANCE OF E-WASTE MANAGEMENT E-WASTE RULES, 2016			
Activity	Current Status and Target to be achieved by 30.11.2023		Current status 30.11.2023
Urban Local Bodies shall ensure that e- waste pertaining to orphan products is collected and channelised to authorised dismantler or recycler (Rule 24 E-Waste Management Rule 2016)	Lucknow Municipal Corporation have engaged a private partner for collection, transportation and processing of E-waste.		Karo Sambhav Private Limited has established a collection center in Lucknow, gathering e-waste from various zones. The total collection to till date approx 50 tons.
Responsibilities of the producer for implementing the Extended Producers Responsibility (Rule 5 of E-Waste Management Rule 2016)	Lucknow Municipal corporation will ensure its registration will seek assistance of producers under EPR framework.		The registration remains pending as the State ID hasn't been generated yet. Upon issuance of the State ID, the city ID will be generated accordingly.
F. OTHER INITIATIVES			
Sr.No	Points	Description	Current status 30.11.2023
1	Zero Waste Ward	Developing zero-waste gated colonies and wards.	Police line gated colony and Ward-70 have been developed as zero waste generators.
2	Efficient Waste Management	LNN took swift action to terminate the services of M/s Ecogreen, the company responsible for waste collection, due to their failure to fulfill their obligations. Subsequently, over 50% of malfunctioning primary and secondary waste collection vehicles were repaired to ensure prompt waste removal, benefiting the citizens of Lucknow.	Due to the non-performance of Ecogreen Energy Lucknow Pvt. Ltd., LMC terminated the agreement on 06.07.2023. After unsuccessful tender attempts, a revised tender was invited on 28.11.2023, organized into three packages for different zones, with sufficient technically qualified bidders participating, and the finalization is expected within the next 15 days.
3	Solid Waste to Wealth	LNN adopted a "Waste to Wealth" strategy within its waste policy by implementing plans to recycle waste for biogas and electricity production. Additionally, the daily wages of approximately 8,500 sanitation workers were increased from ₹308 to ₹388, starting from September.	Kanha Upvan Biogas Plant, 33 tons of biogas is currently operational, generating 5m ³ of biogas.
4	Eco-Friendly Initiatives:	In line with environmental protection efforts, 90 new CNG vehicles were deployed for primary waste collection.	To achieve this, the LMC strategically distributed resources, allocating 90 auto tippers and 1500 tricycles across all eight zones within its jurisdiction. This

5	Waste Collection Expansion:	LNN provided 1,215 new rickshaw trailers, 300 garbage trot cycles, 2,605 speed (sweeper)cycles, and 1,000 Hand Cart to facilitate primary waste collection.	allocation aimed to enhance waste management efficiency, streamline collection processes, and ensure complete coverage for waste collection within each zone.
---	-----------------------------	---	---

6	Employee Safety:	In the interest of employee safety, 4,132 safety helmets, 4,132 safety goggles, and 4,132 rubber gloves were distributed.	Distribution has been successfully completed, along with the procurement of 18 grab bucket desilting machines and supersuckers.
7	Secondary Waste Collection:	600 different capacity dustbins were procured to facilitate secondary waste collection.	
8	Greenery Enhancement	The green cover of Lucknow was expanded through tree planting and the development of various parks, including Amousi, Gram Saintha, Gram Rasulpur Kayasth, and green belts along various roads.	Approximately 5 hectares of new green cover areas are currently under development in Gram Rasulpur, using Miyawaki techniques for the creation of a Nagar Van. Additionally, more than 1 lakh plantations have been undertaken across various parks and vacant lands under the Municipal Corporation.
9	Drain Cleaning	A total of 414 drains were cleaned to address waterlogging issues during the monsoon.	All drains have been cleaned.
10	Tree Pruning:	High trees that posed a risk were pruned using tree pruners and threader and chipper machines.	Work is currently in progress.
11	Sustainability and clean energy	LNN is transitioning its waste collection fleet to CNG vehicles and installing CNG pumps to reduce dependence on fossil fuels.	The work has been sanctioned by the committee.
12	Central Workshop Upgrade	The central workshop of LNN is being renovated and is expected to operate with modern facilities in the near future.	

Handwritten signature

6. That the deponent is a responsible Government servant having the highest regards of the Hon'ble Tribunal and orders passed by it. The deponent has always made his sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and sprit and shall continue to do so in the future.
7. That the facts stated in the above affidavit are true and correct as per my personal knowledge and belief. No part of affidavit is false and nothing material has been concealed thereform.


Deponent

Verification:-

Verified at Lucknow this the 02 day of December, 2023 that the contents of above affidavit are based on the information derived from the official record and as such true and correct as per my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.


Deponent

Filed by:

(MUKESH VERMA)
Advocate for respondent
Ch. No.50, Old Block
Supreme Court of India
New Delhi-110001
(M) 9810108098
E-mail: mvermadv@gmail.com